

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 66 of 2013 &
I.A. No. 106 of 2013

Dated : 22nd March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tuppadahalli Energy India Pvt. Ltd. ... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. adv.

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 106 of 2013 (Appl. For stay) to the Respondents returnable on 16.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **16.04.2013.**

(V.J. Talwar)
Technical Member
ts/rkt

(Justice M. Karpaga Vinayagam)
Chairperson